

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court No. 1 & 2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 30-10-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Court - 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.236 of 2017 (SZ)	C.Sivakumar Thoraimangalam Perambalur Vs The State Level Environment Impact Accessing Authority, Rep.,by Member Secretary, Chennai and another	M/s.K.R.Krishnan Counsel for Applicant	For Admission
2	Application No.237 of 2017 (SZ)	Manakunnam Village, Padashekara Samrakshana Samithy Rep.,by its Secretary K.P.Varghese Vs Thripunithura Municipality, Municipality Building, Thripunithura, Ernakulam District, Kerala and 15 others	M/s. Peter T.Thomas Counsel for Applicant	For Admission
3	Application No.89 of 2014 (SZ)	M.S. Thankappan, Thekkady, Idukki Dist Vs Union on India, MoEF, New Delhi & others	M/s P.B. Sahasranaman Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 & R4 M/s. Sandesh Raja for R2,R3,R5 M/s M.Ajay for R6 M/s M.K.Subramanian E.Manoharan & P.Velmani for R7	For hearing
4	Application No.212 of 2014 (SZ) & M.A.No.176	Abraham Thomas, Idukki District Vs The Secretary,	M/s Yogeshwaran Counsel for Applicant M/s.M.R.Gokul Krishnan	For hearing

	of 2015 (SZ)	MoEF, New Delhi and others	for R1 & R4 M/s. Sandesh Raja for R2, R3, R5 M/s. Rema Smrithi for R6 M/s M.K.Subramanian E.Manoharan for R7 M/s M.Ajay for R8	
5	Application No. 50 of 2016 (SZ)	S.Paul Raj Kayalpattinam, Thiruchendhur Taluk. Vs The Commissioner, Kayalpattinam Municipality, Thiruchendhur Taluk, Tuticorin District & another	M/s.Yogeshwaran .A Counsel for Applicant M/s.Abdul Saleem for R1 M/s.S.Azhagam Perumal for R2	For filing Status Report
6	M.A.No.141 of 2016 (SZ) IN Application No.82 of 2016(SZ) Application No.82 of 2016(SZ)	Tamil Nadu Meen Valarpor Vivasayigal Nala Sangam Rep by its Chief Secretary Mr.G.Ravi Thiruvallur District Vs Mr.A.Paramasivan, Ponneri Taluk, Thiruvallur District and others Mr.A.Paramasivan, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Guindy, Chennai and 15 others	M/s.L.G.Sahadevan Counsel for Applicant Mr.G.Stanly hebzon Singh for R1(Counsel for main application) M/s. H.Yasmeen Ali for R2 & R3 M/s. M.K Subramanian for R4, R5, R7 & R10 M/s. M.Gnanasekar for R11 to R13 M/s.G.Stanly hebzon Singh Counsel for Applicant M/s. H.Yasmeen Ali for R1 & R2 M/s. M.K Subramanian for R3, R4, R6 & R9 M/s. E.Manoharan for R5 & R8 M/s. M.Gnanasekar for R10 to R12 M/s.Gokul Krishnan for R13 M/s.Su.Srinivasan for R14 M/s.Vijay for R15 M/s.L.G.Sahadevan for R16	To suspend the order For orders
7	M.A.No 139 & 140 of 2017(SZ) IN Application No. 173 of	Dayalan, Gummudipoondi Taluk, Thiruvallur and 5 others Vs K.M Raji, Ponneri Taluk,	M/s .K.Mahendran Counsel for Applicant M/s. R.Saravanakumar for R1 M/s .Yasmeem Ali for R2 & R3 M/s.M.K.Subramanian E.Manoharan	To dismiss the Application

	2016 (SZ) Application No. 173 of 2016 (SZ)	Thiruvallur District and 7 others K.M Raji, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Chennai and 12 others	for R4 to R6 M/s .K.Mahendran for R7 Mr.Vijay for R8 M/s. R.Saravanakumar Counsel for Applicant M/s.M.K.Subramanian E.Manoharan for R3 to R5 Smt.Yasmeem Ali for R1 & R2 Mr.K.Mahendran for R6 to R12 Mr.Vijay for R13	For orders
8	M.A.No.141 of 2017(SZ) IN Application No. 175 of 2016 (SZ) Application No. 175 of 2016(SZ)	Dayalan, Gummudipoondi Taluk, Thiruvallur and 5 others Vs S.Srinivasan, Ponneri Taluk, Thiruvallur District and 7 others S.Srinivasan, Ponneri Taluk, Thiruvallur District Vs TNPCB, Rep. by its Chairman, Chennai & 12 others	M/s .K.Mahendran Counsel for Applicant M/s. R.Saravanakumar for R1 M/s .Yasmeem Ali for R2 & R3 M/s.M.K.Subramanian E.Manoharan for R4 to R6 M/s .K.Mahendran for R7 Mr.Vijay for R8 M/s. R.Saravanakumar, Counsel for Applicant M/s.Yasmeem Ali for R1 & R2 M/s.M.K.Subramanian E.Manoharan & for R3 to R5 M/s.K.Mahendran for R6 to R12 M/s.Vijay for R13	To dismiss the Application For orders
9	Application No.226 of 2016 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenava Nala Sangam, Rep.,by its President M.R.Thiyagarajan, Chennai – 600 013 Vs The Chief Secretary, Government of Tamil Nadu, Secretariat,Chennai – 600 009 and 10 others	Mr. K.Mageshwaran Counsel for Applicant M/s. M.K Subramanian for R1 to R7 M/s.H.Yasmeen Ali for R8 & R10 M/s.E.Manoharan for R9 M/s.Abdul Saleem for R11	For Rejoinder
10	Application No.228 of 2016(SZ)	TGV Krishna Reddy Guntur District, Andhra Pradesh Vs	M/s. J.Srinivas Mohan Counsel for Applicant	For hearing

		The State of Andhra Pradesh Rep., by its Prl Secretary Department of Mines & Geology Government of Andhra Pradesh, Secretariat, Hyderabad and 4 others	M/s.H.Yasmeen Ali for R1 & R2 M/s.G.Sai Krishna Srinivas L.G.Sahadevan for R4 M/s.T.Sai Krishnan for R5 M/s.Su.Srinivasan for R6	
11	M.A.No.297 of 2016(SZ) IN Application No. 242 of 2016 (SZ) Application No. 242 of 2016 (SZ)	M.s.Cochin Minerals and Rutiles Ltd. Erunakulam, Kerala. Vs K.K.Muhammed Iqbal Udyogamandal P.o Ernakulam – 683 501 K.K.Muhammed Iqbal Udyogamandal P.o Ernakulam – 683 501 Vs Kerala State Pollution Control Board, Rep.,by its Chairman, Pattom P.o., Thiruvananthapuram and 2 others	M/s. King & Partridge Counsel for Applicant M/s.K.K.Ashkar Ashira Mohammed Ashrof S.Muthuvairam R1 M/s.VK.Rema Smrithi for R2 & R3 M/s.K.K.Ashkar Ashira Mohammed Ashrof S.Muthuvairam Counsel for Applicant M/s.VK.Rema Smrithi for R1 & R2 M/s. King & Partridge for R3	For dismiss the application For hearing
12	Application No.124 of 2017(SZ)	Tvl.Thavamani Anna Nagar, Madurai and 2 others Vs The District Collector, Ramanathapuram District, Ramanathapuram and 2 others	M/s. K.R.Krishnan Counsel for Applicant M/s. M.K.Subramanian E.Manoharan for R1 & R2 M/s. L.G.Sahadevan for R3	For hearing
13	Application No.136 of 2017 (SZ)	Tamil Nadu Small Mine Owners Federation Rep.,by its General Secretary, Salem Vs The Secretary, Ministry of Environment,	M/s. V.Suthakar, Counsel for Applicant M/s. G.M.Syed Nurullah Sheriff for R1 & R2 M/s. E.Manoharan for R4	For further hearing

		Forests & Climate Change Government of India, New Delhi and 3 others		
14	M.A.No.134 of 2017(SZ) IN Application No. 139 of 2017 (SZ)	M/s. Gem Granites, Rep.,by its Partner, Chennai. Vs Ministry of Environment, Forest and Climate Change, Rep.,by its Secretary to Government, Union of India, New Delhi and 2 others	M/s. Abdul Saleem Counsel for Applicant	To take Appropriate Action
15	M.A.No.135 of 2017(SZ) IN Application No. 140 of 2017 (SZ)	M/s. Imperial Granites Private Limited, Rep.,by its Director, Chennai. Vs Ministry of Environment, Forest and Climate Change, Rep.,by its Secretary to Government, Union of India, New Delhi and 2 others	M/s. Abdul Saleem Counsel for Applicant	To take Appropriate Action
16	Appeal No. 18 of 2014 (SZ)	M/s. Sand Rocks Aggregates, Rep. by its Managing Partner Joemon Joseph, Ernakulam Vs The Hon'ble Air Appellate Authority, Thiruvananthapuram and 5 Others	M/s. Taaurus Associates Counsel for Appellant M/s Rema Smrithi for R2 M/s K. Abdul Jawad & V. Harish for R3 to R6	For final hearing

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
17	M.A.No.164 of 2017(SZ) IN Appeal No.71 of 2017 (SZ)	Samata Through its Executive Director, R.Ravi Vishkhapatnam Andhra Pradesh Vs Union of India, Through the Secretary,	M/s. Stanley Hebzon Singh Counsel for Appellant M/s.H.Yasmeen Ali for R2 M/s. T.Sai Krishnan for R3	MA Reply not filed

		Ministry of Environment, Forest and Climate Change, New Delhi and 2 others		
18	Application No. 69 of 2017 (SZ)	V.Selva Kumar, Chennai Vs The Chairman CMDA, Egmore, Chennai and 3 others	M/s.C.Sangamithirai Counsel for Applicant M/s. Rank Associates for R4	Appearance & Reply of R1 to R3
19	Application No. 77 of 2016(SZ)	Padma Kodali, Bellary District, Karnataka State. Vs Karnataka State Pollution Control Board, Rep. by its Member Secretary, Bengaluru, Karnataka State and 4 others	Padma Kodali Party in Person M/s. R.Thirunavukarasu for R1 M/s. Devraj Ashok for R2 M/s. Me. Sarashwathy for R3 M/s. D.S. Ekambaram for R4 M/s. K.Venkatasubramani for R5	Response not filed
20	M.A.No 156 of 2017(SZ) IN Application No.153 of 2016(SZ) Application No.153 of 2016(SZ)	State of Andhra Pradesh, Through its Special Chief Secretary, Revenue Department, Guntur District Vs Parayavarana Parirakshana Sangam, Srikulam Dist, Andhra Pradesh and another Parayavarana Parirakshana Sangam, Srikulam Dist, Andhra Pradesh and another Vs Union of India Through the Secretary, MoEF & CC New Delhi and 3 others	M/s. H.Yasmeen Ali Counsel for applicant M/s .Ritwick Dutta for R1,R2 M/s. G.M Syed Nurullah Sheriff for R3 & R4 M/s.L.G.Sahadevan for R5 M/s .Ritwick Dutta Counsel for applicant M/s. G.M Syed Nurullah Sheriff for R1 & R2 M/s. H.Yasmeen Ali for R3 M/s.L.G.Sahadevan for R4	For Condone the delay in filing the Reply Affidavit For Arguments
21	Application No. 313 of 2013(SZ) (THC) (WP No. 23606 of 2011 of the High Court of	Krishnamoorthy Narayanan alias N.K. Moorthy, Athinad, Kottayam district and others Vs UOI,	M/s. Rajah Vishnuraj Counsel for Applicant M/s.M.R. Gokul Krishnan for R1 M/s K.Muthamil Raja	For hearing

	Kerala)	Rep by Secretary to Govt., Ministry of Environment Forest, New Delhi and 6 others	for R2 to R5 M/s. Rema Smirithi for R6	
22	Application No. 381 of 2013 (SZ) (THC) (W.P (C) No. 17840/2012 from High Court of Kerala)	Abdul Rahiman, Chyelakulam, Vengola-683554 and Another Vs Kitex Garments Ltd, Kizhakkambalam, Aluva and 7 others	M/s. R.Sreerangan, Counsel for Applicant Mr. Babu Joseph Kuruvathazha for R1 Shri. Thomas Geeverghese for R2 M/s. Rema Smrithi R3 to R8	For Arguments
23	Application No. 229 of 2016 (SZ)	M.Gobineelan, Sirumugai, Coimbatore – 641 302 Vs The Chairman, The Tamil Nadu Pollution Control Board,Guindy, Chennai and 3 others	M/s. N.Stalin Counsel for Applicant Mr.A.Ilango for R1,R2 M/s. E.Manoharan for R3, R4	For Arguments
24	Application No.263 of 2016(SZ)	Mr.K.Nachimuthu, Ayyanur, Karur Dt. Vs District Environment Engineer, Tamil Nadu Pollution Control Board, Karur and 3 others	M/s. C.Sangamithirai Counsel for Applicant Mrs.Rita Chandrasekar for R1 M/s.M.K.Subramanian for R2 M/s.Thangavel for R3, R4	For Arguments
25	Appeal. No.25 of 2017(SZ)	N.G.P.Blue Metals Rep.by its Proprietor Madurai Vs The Tamil Nadu Pollution Control Board Rep.by its Chairman Chennai and another	M/s. V.Suthakar Counsel for Applicant M/s.H.Yasmeen Ali for R1 & R2	For Arguments

26	Appeal. No.27 of 2017(SZ)	N.G.P.Blue Metals Rep.by its Proprietor Madurai Vs The Tamil Nadu Pollution Control Board Rep.by its Chairman Chennai and another	M/s. V.Suthakar Counsel for Applicant M/s.H.Yasmeen Ali for R1 & R2	For Arguments
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Registrar